

03-7-2001

Hon'ble Mr. Justice RRK Trivedi, V.C.

Hon'ble Maj Gen KK Srivastava, A.M.

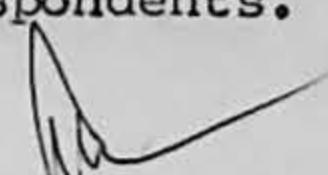
We have heard Sri Saumitra Singh, counsel for the applicant and Sri RC Joshi, counsel for the respondents.

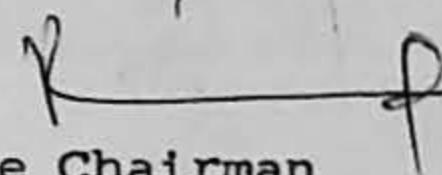
2. By MA No.2709/2001 the respondents have prayed for three months time to comply with the direction given by the Tribunal order dated 3-8-2000 in OA No.553/2000.

Considering the facts and circumstances, as this application was filed on 01-6-2001 and respondents have already availed one month time, they are granted two months to comply with the order without any delay.

3. This extension is without prejudice the contempt application already pending in this Tribunal.

4. A copy of this order may be given within three days to the counsel for the respondents.

 Member (A)

 Vice Chairman

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